GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:1274 ANSWERED ON:05.03.2013 OVERDUES OF CIL Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that there is a huge amount of overdues of the Coal India Limited (CIL) and its subsidiaries from various public sector utilities;
- (b) if so, the details thereof; and
- (c) the action taken by the Government to recover such overdues?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a)to(b):Yes, there is a considerable amount of overdues on various public sector utilities of the Coal India Limited (CIL) and its subsidiaries. A statement showing the detail of the dues from public sector utilities as on 31.01.2013 (provisional) is enclosed as Annexure.
- (c):The Coal India Limited (CIL) and its subsidiary coal companies are continuously pursuing the matter with the Public Sector Utilities to recover the dues. In certain cases, the matter has been taken up with the respective State Governments. The issue was also taken up by the Inter-Ministerial Sub Group constituted to monitor supply of coal to various power utilities.